Overhaul of P.W.D.

*468. { Dr. U. Misra: Shri Harish Chandra Mathur:

Will the Minister of Finance be pleased to state:

- (a) whether a team appointed by the Committee on Plan Projects to go into the speedy implementation of plan programmes has recommended a thorough overhaul of the Public Works Department set-up both at the Centre and the States; and
- (b) if so, what action has been taken by Government to implement the recommendation?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): (a) Yes. A copy of the main recommendations is placed on the Table of the House. [Placed in Library. See No LT-760/63].

(b) The Government is studying the recommendations and will take a decision shortly as to which of the recommendations may be accepted and what action should be taken to implement them.

Bhakra Right Bank Power Project

*469. Shri Bishanchander Seth: Will the Minister of Irrigation and Power be pleased to state:

- (a) whether it is a fact that Russian engineers are visiting or have visited this country in order to sign a contract with the Government of India for the execution of the right bank Bhakra power project;
- (b) whether the designs submitted by them have been approved by Government;
 - (c) if so, the details thereof; and
- (d) what will be the expenditure incurred by Government?

The Minister of State in the Ministry of Irrigation and Power (Shri Alagesan): (a) A team of Russian Design Engineers arrived in India on 24th November, 1962 to finalise the project report prepared by them, after

discussion with the project authorities. Another team is expected to arrive by the end of February, 1963 to finalise the contract for the supply of equipment.

- (b) The designs have been approved with minor modifications.
- (c) The designs comprise the building of the Power Plant along with concrete sub-structures, electrical and mechanical systems, gates and hoists, steel structures, generating units including turbines and generators with station service, auxiliaries and 220 KV set up sub-station.
- (d) The total estimated cost of the Project including Transmission Lines etc. is approximately Rs. 35.35 crores.

Indian Officials to International Meetings

*470. Shri Yashpal Singh: Shri Bishanchander Seth:

Will the Minister of Finance be pleased to state the steps Government have taken or contemplate to take with regard to deputations of officials and non-officials to various International meetings in view of the National Emergency and the foreign exchange position?

The Deputy Minister in the Ministry of Finance (Shrimati Tarkeshwari Sinha): In view of the Emergency and the foreign exchange position, proposals for deputations abroad are scrutinised very strictly and, as far as possible, only those which are unavoidable or are likely to lead to substantial saving in foreign exchange or relating to the defence effort or of direct benefit to administration are permitted.

M.B.B.S. Course

*471. Shri P. C. Borooah: Shri Hem Raj: Shri Mantri:

Will the Minister of Health be pleased to state:

(a) whether the Central Government have asked the State Governments to reduce the duration of M.B.B.S. course to four and a half years and also provide for compulsory service in the military or Government dispensaries before permanent registration; and

(b) if so, the reasons therefor?

The Minister of Health (Dr. Sushila Nayar): (a) and (b). The Medical Council of India have revised the curriculum for the M.B.B.S. course in the light of the latest developments and advances in medical education. revised curriculum is of 41 years' duration followed by compulsory housemanship for one year. The Council have asked the universities to adopt the revised curriculum from the academic year 1963-64. The Council have inter alia recommended that the candidates after passing the final M.B.B.S. examination be provisionally registered and that before granting permanent registration they will be required to rotating houseundergo compulsory manship for a period of 12 months in an approved hospital or Health Centre. This is expected to give them better training than internship. Work in the defence medical services or any other medical institution recognised for the purpose will also serve the same purpose. The Government of India have requested the State Governments, medical institutions etc., to adopt the measures suggested by the Council immediately in order to meet shortage of doctors and the increased need for doctors in the present emergency.

Rajasthan Canal

- *472. Shri Hem Raj: Will the Minister of Irrigation and Power be pleased to state:
- (a) whether a meeting of the Chief Secretaries of the Punjab Rajasthan was held about two or three months back for the finalisation of the colonisation policy of the Rajasthan Canal; and
- (b) if so, the decisions arrived thereat?

The Minister of State in the Ministry Irrigation and Power Alagesan): (a) and (b). Two meetings between the representatives of Governments of Punjab and Rajasthan. and three meetings between the Secretary, Union Ministry of Irrigation and Power and the Chief Secretaries of Punjab and Rajasthan, have been held in 1962. The last meeting with the Chief Secretaries of Punjab Rajasthan was held on 14th September. 1962. The discussions have not yet been concluded and it will take some time more before the colonization policy for the Rajasthan Canal finalised.

Written Answers

Power Failures in Delhi

- *473. Shri Shiv Charan Gupta: Will the Minister of Irrigation and Power be pleased to refer to the replies given to Starred Question Nos. 37 and 51 on the 9th November, 1962 and state:
- (a) whether Government have taken any decision on the recommendations made by the Kumar Committee. Dharma Vira Committee and Committee appointed to enquire into the power failures in Delhi 1961 and 1962; and
 - (b) if so, the details thereof?

The Minister of State in the Ministry Irrigation and Power Alagesan): (a) and (b). The Damle Committee has not so far submitted its report. A statement indicating present position of the action taken on the recommendations of the other two Committees is laid on the Table of the House. [Placed in Library. See No. LT-761 637.

Family Planning in Delhi

- *475. Shri Y. D. Singh: Will the Minister of Health be pleased to state:
- (a) whether the attention of Government has been drawn to the reports appearing in the Press indicating the hostility of the public and the local bodies of the Delhi to the programmes of family planning;